

ITEM NO.4

COURT NO.2

SECTION IX

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CONMT. PET.(C) Nos.184-198/2015 in SLP(C) Nos.14964-14978/2014

LEKHRAJ MEGHJI SOLANKI & ANR.

Petitioner(s)

VERSUS

RAM SANBHEE BABULAL & ORS.

Respondent(s)

WITH

CONMT. PET.(C) Nos.219-281/2015 in SLP(C) Nos.15007-15069/2014 (IX)

CONMT.PET.(C) Nos.204-217/2015 in SLP(C) Nos.14980-14993/2014 (IX)

Date : 19-04-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT

HON'BLE MR. JUSTICE S. RAVINDRA BHAT

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

Counsel for the Parties:

Mr. Shekhar Naphade, Sr. Adv.

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Ms. Pragya Baghel, AOR

Mr. Yadav Narendra Singh, AOR

Mr. Rahul Chitnis, Adv.

Mr. Sachin Patil, AOR

Mr. Aadiya A. Pande, Adv.

Mr. Geo Joseph, Adv.

Ms. Shwetal Shepal, Adv.

Mr. Kumar Dushyant Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 22.04.2022.

(MUKESH NASA)
COURT MASTER

(VIRENDER SINGH)
BRANCH OFFICER